NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

III Eleminor remider

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dominic Dainid

for Siechoum

Counsel for Petitloner

ASSE

2. K. howthern Guner

loved for RS Gpb

KLAL

3. Siddanth

for Harishankan Marin

J. SIVANANDARAAJ h. for V. Sole. NJ

V. SANCADA USDAYANON

Counsel for R4

Soul f R2

1. Solve y

ORDER

Counsels for both the parties present and submitted that the pleadings in main CP 13/17 are complete and in the Application for maintainability pleadings are also complete. Matter is posted for final arguments. Put up on 24.08.2017 at 10.30 A.M.

S. vijagar-plaken.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)